

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 76 of 2015**

Dated : 08<sup>th</sup> February, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**NTPC Ltd.**

**...Appellant(s)**

**Versus**

**Uttar Pradesh Powr Corp. Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant : Mr. M. G. Ramachandran, Ms. Poorva Saigal and  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Pradeep Misra, Mr. Suraj Singh for R.1  
Mr. R. B. Sharma for R.3

**ORDER**

Written submission has been filed by the appellant let the same be taken on record.

Post the matter for hearing on **04<sup>th</sup> March, 2016.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/vt*